

(BY FAX/ BY SPEED POST)

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(THE HIGH COURT OF ASSAM, NAGALAND, MEGHALAYA, MANIPUR, TRIPURA,  
MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-100 (Pt-II)/2010/ 8189 /A.

From:- Shri V.K. Chandak,  
Joint Registrar (Judicial-I),  
Gauhati High Court, Guwahati

To,

1. Shri Jesthaman Mura Singh, Civil Judge (Sr. Dvn.) & Asstt. Sessions Judge, Kailashahar, North Tripura
2. Smti Shampa Nath, Principal Counsellor, Family Court, Kailashahar, North Tripura
3. Shri Th. Saimon Singh, Chief Judicial Magistrate, Ukhrul, Manipur
4. M. Pemila, Civil Judge (Jr. Divn.)-cum-Judicial Magistrate, 1<sup>st</sup> Class, Imphal, Manipur
5. Smti Bina Tripathi, Civil Judge (Sr. Dvn.) & Asstt. Sessions Judge, Dhubri
6. Shri Mukul Chetia, Munsiff NO.1, Dibrugarh
7. Syeda Farida Afzal Zinnat, Judicial Magistrate, 2<sup>nd</sup> Class, Cachar, Silchar
8. Sh. Vanlalena, Sr. Civil Judge-2, Aizawl, Mizoram
9. Shri F.S. Sangma, Munsiff, Shillong
10. Mezivolu T. Therich, Civil Judge (Jr. Divn.)-cum-Judicial Magistrate 1<sup>st</sup> Class, Kohima, Nagaland

Dated Guwahati the 19<sup>th</sup> October, 2011

**Subject:- Postponement of Regional Judicial Conference on Role of Courts in Protection of Human Rights (East Zone) (Oct. 28 – 30, 2011) (P 438)**

**Reference:-** This Registry's letter NO.HC.VII-100 (Pt-II)/2010/7962/A dated 28.09.2011

Sir,

With reference to this Registry's letter cited above, I am directed to inform you that the Regional Judicial Conference on Protection of Human Rights (East Zone) (Oct. 28 – 30, 2011)(P-438) is postponed until further order.

Yours faithfully,

**JOINT REGISTRAR (JUDICIAL-I)**

MEMO NO. HC.VII- 100 (Pt-II)/2010/ 8190 – 8218 /A. Dated 19.10.2011


**Copy to:-**

1. The Director, National Judicial Academy, Bhadbhada Road, Suraj Nagar, P.O.- Bhopal-462044
2. The L.R. and Secretary to the Govt. of Assam, Judicial Department, DIsipur, Guahati
3. The L.R. and Secretary to the Govt. of Tripura, Law Department, Agartala
4. The Secretary to the Govt. of Meghalaya, Law Department, Shillong
5. The Secretary to the Govt. of Manipur, Law Department, Imphal
6. The Secretary to the Govt. of Nagaland, Justice & Law Department, Kohima
7. The Secretary to the Govt. of Mizoram, Law & Judicial Department, Aizawl
8. The Accountant General, Assam, Guwahati/ Tripura, Agartala/Meghalaya, Shillong/ Manipur, Imphal/Nagaland, Kohima/ Mizoram, Aizawl

Contd.....

9. The Registrar, Gauhati High Court, Agartala Bench, Agartala/ Shillong Bench, Shillong/ Imphal Bench, Imphal/ Shillong Bench, Shillong/ Kohima Bench, Kohima/ Aizawl Bench, Aizawl. He is requested to inform the Officers concerned.
10. The District and Sessions Judge, Dhubri/ Dibrugarh/ Cachar
11. The Joint Registrar-cum-Principal Private Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati
12. The Deputy Registrar, Protocol, Gauhati High Court, Guwahati
13. Shri Binod Kumar Chetri, Joint Registrar (PM&P), Gauhati High Court, Guwahati
14. Shri Jesthaman Mura Singh, Civil Judge (Sr. Divn.) & Asstt. Sessions Judge, Kailashahar, North Tripura
15. Smti Shampa Nath, Principal Counsellor, Family Court, Kailashahar, North Tripura
16. Th. Saimon Singh, Chief Judicial Magistrate, Ukhrul, Manipur
17. M Pemila, Civil Judge (Jr. Divn.)-cum-Judicial Magistrate, 1<sup>st</sup> Class, Imphal, Manipur
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19. Shri M. Chetia, Munsiff NO.1, Dibrugarh
20. Syeda Farida Afzal Zinnat, Judicial Magistrate, 2<sup>nd</sup> Class, Cachar, Silchar
21. Sh. Vanlalena, Sr. Civil Judge-2, Aizawl, Mizoram
22. Shri F.S. Sangma, Munsiff, Shillong
23. Mezivolu T. Therich, Civil Judge (Jr. Divn.) -cum- Judicial Magistrate, 1<sup>st</sup> Class, Kohima, Nagaland
24. The System Analyst, Gauhati High Court, Guwahati. He is requested to upload this communication in the Official website of the Gauhati High Court
25. The P.S. to Hon'ble Mr. Justice I.A. Ansari, Gauhati High Court, Guwahati for favour of his Lordship's kind information
26. The P.S. to Hon'ble Mr. Justice T.N.K. Singh, Gauhati High Court for favour of his Lordship's kind information
27. The P.S. to Hon'ble Mr. Justice H. Roy, Gauhati High Court, Guwahati for favour of his Lordship's kind information
28. The Deputy Director, Govt. Press, Assam/ Tripura/ Meghalaya/ Manipur/ Nagaland/ Mizoram
29. The CA to Registrar General/ Registrar (Admn.)/Registrar (Judicial), Gauhati High Court, Guwahati
30. Office file

  
**JOINT REGISTRAR (JUDICIAL-I)**

  
19/10/2011